

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 20 of 2013

Dated : 23rd April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Narayanpur Power Co. ...Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Prabhuling K. Navadgi, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Venkatesh M.**

**Counsel for the Respondent(s): Mr. Sriranga S and
Ms. Sumana Naganand for R-2**

ORDER

We have heard the Learned Senior Counsel for the Appellant.

Post the matter for making further submissions on **27.05.2013 at**

2.30 p.m. at Delhi Circuit Bench.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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